IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO.28 AT PRINCIPAL BENCH, BENGALURU at 02:30PM BEFORE

THE HON'BLE MS. JUSTICE J.M.KHAZI

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.			Pet/Appl/Comp & Adv	Resp & Adv	
		"MATTER PERTAINING ADMISSION	TO DHARWAD BENCH"		
1	CRL.P 102844/2024 A/W OFFICE NOTE (DATE)	(482(Cr.PC)/528(BNSS),	PET: SUNIL MALLIKARJUN MURKIBHAVI AND OTHERS SHIVAKUMAR S BADAWADAGI	RES: THE STATE OF KARNATAKA HCGP	

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